

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4179**

TO BE ANSWERED ON JULY 18, 2019

REGISTRATION OF PROPERTY

No. 4179. SHRI L.S. TEJASVI SURYA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the measures being undertaken to improve India's score in difficulty to 'register property' in World Bank's Ease of Doing Business ranking; and**
- (b) whether there is any proposal to move to Torren's system of land titling on the lines of Urban Land (Certification of Title) Act, 2016 passed by the State of Rajasthan and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a): Digital India Land Records Modernization Programme (DILRMP), a central sector Scheme, is implemented by all States/Union Territories (UTs) which includes Computerization of Land Records, Computerization of Registration and Integration of Revenue Offices with Registration. The objective of DILRMP is to develop Integrated Land Information Management System in the country which will provide online single-window at-a-glance access to all available, relevant information to give a fair comprehensive position of any plot of land in question to the landowner, concerned offices/agencies and interested persons/entrepreneurs, etc. This will ultimately facilitate online registration and mutation process.**
- (b): No such proposal is presently under consideration in this Ministry.**
